

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 529
TO BE ANSWERED ON 02-12-2015**

“National Commission for Minorities”

529. SHRI KAMAL NATH:
SHRI JYOTIRADITYA M. SCINDIA:
SHRI ASADUDDIN OWAISI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the National Commission for Minorities (NCM) in its report on Dadri lynching incident has stated that the killing was 'pre-mediated';
- (b) if so, whether according to the report of NCM, the whole episode was the result of planning in which a sacred place like temple was used for extorting people of one community to attack a hapless family;
- (c) if so, the reaction of the Government on the said report of NCM; and
- (d) the further steps now Union Government has taken or proposes to take on the recommendations of the NCM?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

- (a)&(b) A report has been received from the National Commission for Minorities (NCM) with its observations, which is available on www.ncm.nic.in.
- (c)&(d) As 'Law and Order' is a state subject, a report has been called for ascertaining the factual position, comments and action taken by the state government, which is still awaited.

The Union Home Ministry has also issued an advisory on 05th October, 2015 to state government stating that “there is zero tolerance for any attempt to weaken the secular fabric and exploiting religious emotions or sentiments”. Also the “MHA has called on the States to take strictest action as per law against such elements without any exception whatsoever”.
